

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ISHU FOODS PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	ISHU FOODS PRIVATE LIMITED
2. Date of incorporation of corporate debtor	17/08/1999
3. Authority under which corporate debtor is incorporated / registered	Companies Act 1956/RoC - Delhi
4. Corporate Identity No. of corporate debtor	U15419DL1999PTC101193
5. Address of the registered office and principal office (if any) of corporate debtor	9226, Gali No-6, West Rohtas Nagar Shahdra, East Delhi-110032
6. Insolvency commencement date in respect of corporate debtor	22 nd , June 2021
7. Estimated date of closure of insolvency resolution process	180 days from date of commencement of resolution process, which is 19 th , December 2021
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Saurabh Garg, IBBI/IPA-001/IP-P01753/2019-2020/12811
9. Address and e-mail of the interim resolution professional, as registered with the Board	426, Sector-40, Gurgaon, Haryana-122001 Email Id: garg.saurabh2007@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	426, Sector-40, Gurgaon, Haryana-122001 Email Id: cirpishufoods@gmail.com Contact No. - 9818412630
11. Last date for submission of claims	05 th , July 2021

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **ISHU FOODS PRIVATE LIMITED** on **22.06.2021**.

The creditors of **ISHU FOODS PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **05.07.2021** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. The operational creditors, including workmen and employees, may submit the proof of claims by in person, by post or electronic means. The submission of proof of claims is to be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The proof of claims is to be submitted by way of the following specified forms along with Affidavit

- Form B – Claim by Operational Creditors
- Form C – Claim by Financial Creditors
- Form D – Claim by a Workman or an Employee
- Form E – Claim submitted by Authorized Representative of Workmen and Employees

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Dated : 27.06.2021
Place : New Delhi

Mr. Saurabh Garg
Interim Resolution Professional



SAMRAT FORGINGS LIMITED

Regd. Office: #406, First Floor, Sector 15-A, Chandigarh-160015

CIN: U28910CH1981PLC004522, E-mail: info@samratforgings.com

Website: www.samratforgings.com, Phone: 0172-2774555, 9257240444

Extract of Standalone Audited Financial Results for the Quarter & Year ended 31st March, 2021

Rs. in lakhs except EPS

S. No.	Particulars	Quarter Ended			Year Ended	
		31.03.2021	31.12.2020	31.03.2020	31.03.2021	31.03.2020
		Audited	Unaudited	Audited	Audited	Audited
1	Total income from operations	3923.18	3382.31	2021.45	11792.60	8241.51
2	Net profit for the period (before tax, exceptional and/or extraordinary items)	135.06	114.53	-3.55	300.95	30.52
3	Net profit for the period before tax (after exceptional and/or extraordinary items)	135.06	114.53	-3.55	300.95	30.52
4	Net profit after tax (after exceptional and extraordinary items)	101.86	71.77	-18.04	224.99	3.92
5	Total comprehensive income for the period [Comprising profit/(loss) for the period (after tax) and Other Comprehensive Income (after tax)]	115.80	71.77	-18.04	238.93	38.73
6	Equity Share Capital	500.00	500.00	500.00	500.00	500.00
7	Reserves (excluding Revaluation Reserve as shown in the Balance Sheet of previous year)	—	—	—	1484.30	1244.70
8	Earnings per share (for continuing and discontinued operations) (in Rs.)					
	Basic:	2.04	1.44	-0.36	4.50	0.08
	Diluted:	2.04	1.44	-0.36	4.50	0.08

Note: The above is an extract of the detailed format of Audited Financial Results for the quarter & year ended 31st march, 2021 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the audited financial results for the quarter & year ended 31st March, 2021 is available on the website of the stock exchange at www.bseindia.com and website of the Company at www.samratforgings.com

Place: Derabassi
Date: 26th June, 2021

For Samrat Forgings Limited

Sd/-
Rakesh M Kumar
Managing Director
DIN: 00066497